

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-55-2020**

Sunil Kumar

... Applicant

Versus

Asst. Director, Enforcement
Directorate, Panaji Zonal Office

... Respondent

Ms. A. Fernandes, Advocate for the Applicant.

Shri S. Samant, Standing Counsel for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4 DECEMBER 2020****P.C. :**

Post the matter on 10.12.2020.

2. The interim arrangement continues.

DAMA SESHADRI NAIDU, J.

NH